

dian Oil Corporation during the past three years for officers/staff and unionised workers?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) The details of both winter and summer uniforms/material procured by the IOC during the past three years for officers/staff and unionised workers are as follows:—

1	Summer		Winter	
	Male	Female	Male	Female
Officers	67/33 Terrycot	Polyster (Garden Silk)	Terry Wool	Cardigan
Workmen	67/33 Terrycot	Polyster	Terry Wool	Cardigan

Filling up of SC/ST posts in Delhi Tourism Development Corporation

3124. SHRI BANWARI LAL BAIRWA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the extent of backlog in recruitment for the spots in the cadre of Managers/Deputy Managers reserved for Scheduled Castes and Scheduled Tribes in the Delhi Tourism Development Corporation and the

duration thereof; and

(b) the number of posts reserved for Scheduled Castes/Scheduled Tribes called up in each category during 1989 so far?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The extent/duration of backlog in recruitment for the posts in the cadre of Managers/Deputy Managers in Delhi Tourism Development Corporation is given as under:—

Manager	—	No backlog.
Dy. Managers	—	3-S.C. One pending since 1981, one since 1982 and one since 1985 1- S.T. Pending since 1981.

(b) The following posts were filled up by

SC/ST in the year 1988 and 1989:—

S. No.	Name of the post	No. of posts (SC/ST)
1	2	3
1.	Deputy Manager (Acctts)	1 (ST)
2.	Asstt. Manager (Shop)	2 (SC)

1	2	3
3.	Asstt. Manager (Acctts)	1 (SC)
4.	Asstt. Manager (General)	1 (SC)
5.	Acctt. Assistant	1 (SC)
6.	Jr. Stenographer	1 (SC)
7.	General Correspondence Assistant	1 (SC)
8.	Store-Keeper	2 (SC)
9.	Jr. Assistant	1 (ST)

Bomb scare in Indian Airlines

3126. SHRI G.S. BASAVARAJU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there had been bomb scare threats to the Indian Airlines in June, 1989;

(b) if so, whether these bomb scares have delayed the Indian Airlines flights;

(c) the number of times the bomb scare proved to be a hoax; and

(d) to what extent, the security measures have been increased to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) There was a general bomb threat call for flight scheduled for the morning of 28th June, 1989 from Delhi Airport.

(b) On receipt of a bomb threat call, a prescribed procedure has to be followed which inevitably results in delay.

(c) The above mentioned call proved to be a hoax.

(d) For each airport there is a contingency plan to deal with bomb threat calls, which is followed wherever such a call is received. Such plans are constantly reviewed.

T.V. Advertisements

3127. SHRI VIRDHI CHANDER JAIN: will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a large number of advertisements of articles, which are injurious to health, are being telecast on Doordarshan; and

(b) if so, the reasons therefor and the steps taken to ban such advertisements?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (PROF. K.K. TEWARY):

(a) No, Sir.

(b) does not arise.